

CA NO. 13/2016
IN
CP NO. 128(ND)/2015
RT No.12/2016

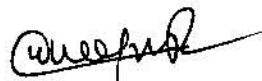
M/s JST Transformateurs SAS ...Petitioner

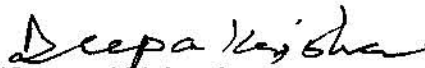
Versus.

M/s JST Stesalit Transformers Pvt. Ltd. & Ors. ...Respondents

Present:- Mr. Ajiteshwar Singh, Advocate for
Ms. Nayantara Vohra, Mr.Rohan Mittal and
Mr. Ashim Sood, Advocates for petitioner.
Mr. Gaurav Bakshi, Advocate for
Mr.Saurabh Dalal, Advocate for respondents.

Learned counsel for petitioner submits that arguing counsel
Mr. Ashim Sood who is to come from Delhi was quite unwell and the
learned counsel for respondents was duly informed. The matter is
adjourned to 14.12.2016 for arguments.


(Justice R.P. Nagrath)
Member (Judicial)


(Deepa Krishan)
Member (Technical)

November 28, 2016
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